COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 277 of 2015 & IA No. 453 of 2015

Dated : 7th April, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Munikrishnaiah, Technical Member

In the matter of:-

Punjab state Power Corporation Ltd. …. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Raj Purohit

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

ORDER

Mr. Sakesh Kumar , learned counsel for the Respondent No. 1, submits that he will file reply/counter affidavit within a week. He may do so. Learned Counsel for the Appellant prays for and is granted 3 weeks time to file rejoinder, if any.

Post this appeal for hearing on **14th July, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

kt/jp